

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 96/16	TP 168/17	Hearing	391 / 394	Deccan Structural Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Uday Shankar Assets Adv for Petitioner Uday Shankar
9482848179.
2. SINCHAI VAM-R. for ROC Sinchana M.R. (9945320087)
- 3) Vasanth Kumar o/o OL Vasanth Kumar
Asst.

Counsel for Petitioner is present. Counsel is directed to comply relevant provisions under Section 230 to 232 of Companies Act, 2013. Counsel for Petitioner Company requested time. He is directed to file valuation report, accounting treatment, etc. Smt. M.R. Sinchana, Standing Counsel for Central Govt. representing ROC and RD is present. Representative of OL office is present. He stated OL is not concerned to this petition.

List it on 07.06.2017.

MEMBER (J)

MEMBER (T)